

PROGRAMME

**Subject: “Regulatory Framework and Dispute Resolution in Telecom,
Broadcasting and Cable Services Sectors”
Saturday 14th May, 2011
Hotel Brahmaputra Ashok, Guwahati**

09.30 am to 10.00 am Registration of delegates

INAUGURAL SESSION

10.00 am to 10.05 am *Lighting of the Lamp*

10.05 am to 10.10 am Felicitation of the dignitaries.

10.10 am to 10.20 am Welcome Address by **Shri G.D. Gaiha**, Member, Telecom Disputes Settlement and Appellate Tribunal (TDSAT)

10.20 am to 10.35 am Presentation by **Shri Manjul Bajpai**, President, Telecom Lawyer Association

10.35 am to 10.45 am Presentation by **Ms. Neena Bansal Krishna**, Director (ADR), Delhi Disputes Resolution Society on Negotiation and Mediation.

10.45 am to 11.05 am Address by **Hon’ble Shri Justice Madan Bhimarao Lokur**, Chief Justice, High Court of Gauhati (*Chief Guest*)

11.05 am to 11.25 am Inaugural address by **Hon’ble Dr. Justice Mukundakam Sharma**, Judge, Supreme Court of India

11.25 am to 11.45 am Keynote address by **Hon’ble Shri S.B. Sinha**, Chairperson, TDSAT.

11.45 am to 11.50 am Vote of thanks by **Shri P.K. Rastogi**, Member, TDSAT

11.50 am to 11.55 am Presentation of Mementos to the Dignitaries.

BUSINESS SESSION-I

“REGULATORY FRAMEWORK AND DISPUTE RESOLUTION IN THE BROADCASTING AND CABLE SERVICES SECTORS”

12.05 pm to 12.10 pm Opening remarks and introduction of the panelists by the Moderator of the Session **Shri Ramji Srinivasan, Senior Advocate**

12:10 pm to 12.25 (i) Presentation by **Shri Ashok Mansukhani**, President, MSO Alliance

Panelists:

(ii) **Shri George Elias**, Principal Advisor, TRAI

(iii) **Shri Ashok Mansukhani**, President, MSO Alliance

(iv) **Mrs. Roop Sharma**, President, Cable Operators Federation of India

(v) **Shri Ravi P. Gandhi**, Vice President & Head of Corporate Regulatory, DTH Airtel

12.25 pm to 01.30 pm Discussion and interactive session of the panelists with the audience and closing remarks by **Shri Ramji Srinivasan**

01.30 pm to 01.35 pm Presentation of Mementos

BUSINESS SESSION-II

**“REGULATORY FRAMEWORK AND DISPUTE RESOLUTION IN THE
TELECOM SECTOR”**

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| 02.15 pm to 02.20 pm | Opening remarks and Introduction of the panelists by the Moderator of the Session Shri Rajan S. Mathews , Director General, COAI, Presentations by |
| 2.20 pm to 2.30 pm | 1. Shri Upamanyu Hazarika , Senior Advocate |
| 2.30pm to 2.40 pm | 2. Shri S. C. Khanna , Secretary General, AUSPI. |
| <u>Panelists:</u> | |
| | (i) Shri Upamanyu Hazarika , Senior Advocate |
| | (ii) Shri N.N. Banerjee , CGM, BSNL |
| | (iii) Shri S. K. Gupta , Advisor, TRAI |
| | (iv) Shri Hasan Zaheer , Deputy Director General (TERM), ASSAM, DOT |
| | (v) Shri S. C. Khanna , Secretary General, AUSPI |
| | (vi) Shri Abu Hanifa , Senior Consultant, Gram Vikas Parishad Rangaloo |
| 02.40 pm to 03.30 pm | Discussion and interactive session of the panelists with the audience and closing remarks by Shri Rajan S. Mathews , Director General, COAI |
| 03.30 pm to 03.35 pm | Presentation of Mementos. |
| 03.35 pm to 03.40 pm | Vote of Thanks by Ms. Kajal Singh, Registrar |
| 03.40 pm onwards | TEA |